

ORDER SHEET
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD

..... NO. 307 OF 1986
..... VS.

Sl. No. of Order	Date of Order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
	16/4/87	Hon A Johni AM Hon G.S. Sharma JS On the application of appellants counsel, the case is adjourned to 6/5/87 (6th May 87) 3/ AM JM	
	6/5/87	Hon. D.S. Mishra - AM Hon G.S. Sharma JS For order see on order of fix date passed in OA No - 300 of 1987 AM JS Issued Cur 12/5	DO No. 4949/82 Sec X of dt. 24.3.88 of S.L.D. No. 14431-34/87 is struck with original file. S.O. 27/5/88 B 27/5/88